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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ EX.P. 86/2017

MRS DEEPAK KAUR

..... Decree Holder

Through Mr.Sanjeev Sindhwani, Sr. Adv. with  
Mr.Amit Bhagat, Adv.

versus

S HARI SIMRAN SINGH & ORS

..... Judgement Debtors

Through Mr.Riju Raj S.Jamwal and Mr.Mohit  
Yadav, Advs. for JD on D-1, 2 & 4.  
Mr.H.L.Tikku, Sr. Adv. with Mr. Rajesh  
Bhardwaj, Mr. Ajay Tajpal and Mr.Kunal, Advs.  
for M/s.SDB Infrastructure Pvt. Ltd.

**CORAM:**

**HON'BLE MR. JUSTICE JAYANT NATH**

**ORDER**

**12.07.2019**

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Learned senior counsel for the parties state that they will bring in  
court on the next date a common compilation of the documents.

List on 28.08.2019.

**JAYANT NATH, J**

**JULY 12, 2019**

**rb**